Annexure-C-List of Creditors Name of the Corporate Debtor: Indrajit Power Private Limited; Date of commencement of CIRP: 01st February 2024; List of creditors as on: 24th June 2025 List of secured financial creditors (b

														(Amount in ₹)
SI. No.		Details of claim received		Details of claim admitted							Amount of any mutual			
	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?		Amount of contingent claim	dues, that may be set- off		Amount of claim under verification	Remarks, if any
1	J.C Flowers Asset Reconstruction Private Limited	12-02-24	4,57,13,80,115.56		Term Loan, Funded interest term loan, WorkingCapital Term Loan, Penal interest (on account of non- perfection of security and breach of covenants)	4,57,13,80,115.56		No	94.44 %					Admitted claim of J.C Flowers Asset Reconstruction Private Limited ("JCF ARC") includes an amount of INR 374.61 crore, which has been assigned by Yes Bank Limited vide loan assignment agreement dated 16th March 2024. Res of the admitted amount of J.CF ARC, i.e., INR 82.53 crore, has been assigned by Unity Small Finance Bank vide loan assignment agreement dated 23rd December 2024.
2	Indian Bank	12-02-24	31,17,56,000.00	25,53,54,480.00	Bank Guarantee (invoked & uninvoked)	31,07,56,000.00	-	No	5.28%	5,54,01,520.00	٠	10,00,000.00		Two BGs amounting to INR 10 lacs were expired, hence the same has not been admitted in claims.
	Total		4,88,31,36,115.56	4,82,67,34,595.56		4,88,21,36,115.56	-		99.72%	5,54,01,520.00	-	10,00,000.00	-	